

(c) to what extent Government have fulfilled these promises and the details thereof; and  
it?

(d) whether demolition operation is still going on in certain parts of Delhi, if so, details thereof and reasons for

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The policy of the Government is that all those who were forcibly removed from residential areas of Delhi will be brought back and resettled in their old places.

(c) Government have approved a scheme for construction of 494 dwelling units at Turkman Gate for resettlement of the slum evictees from the area. Tenders have been invited for construction of the dwelling units. Project preparation work for Arjun Nagar and Moti Nagar are in hand.

(d) As public lands cannot be allowed to be encroached upon indiscriminately, instructions have been issued not to allow fresh encroachments on public lands. Removal of such encroachments does not mean that the large scale demolition operations carried out during the emergency are still going on.

हरियाणा और राजस्थान के बाढ़ और वर्षा के पानी को यमुना नदी में डाला जाना

769. श्री दया राम शाक्य : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हरियाणा और राजस्थान के बाढ़ और वर्षा के पानी को उत्तर प्रदेश की सीमा पर यमुना नदी में डालने की कोई योजना है; और

(ख) यदि हाँ, तो इस योजना के कब तक पूरे हो जाने की सम्भावना है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) और (ख) वर्तमान अन्तर्राज्यीय उज्जिना-पहाड़ी-कमान-गोवर्धन जल निकास प्रणाली को, जो हरियाणा, राजस्थान और उत्तर प्रदेश के बाढ़ के पानी का यमुना में डालने के लिए है, 1961-62 में सीमित क्षमता में तैयार किया गया था लेकिन पिछले दो वर्षों की बाढ़ों के दौरान इसको पूर्णतः अपर्याप्त पाया गया था। तदनुसार, इस समय केन्द्रीय और सम्बद्ध सरकारें विभिन्न प्रस्तावों पर विचार कर रही है और इस बेसिन के प्रभावी और दक्षतापूर्ण जल-निकास के लिए एक योजना तैयार की जा रही है। विचाराधीन संयुक्त स्कीमों में एक नामशः उज्जिना ब्यवर्तन ड्रेन जो हरियाणा, राजस्थान और उत्तर प्रदेश की सीमा के साथ-साथ जाएगी, हरियाणा और राजस्थान के वाह्य क्षेत्र के एक भाग बाढ़ के पानी को सीधे यमुना में ले जाएगी। हरियाणा सरकार इस वर्ष की वर्षा से पहले 500 क्यूसक क्षमता के एक पाइलट सेक्शन को पूरा करने की योजना कर रही है।

#### Survey of Sites Mentioned in Ramayana and Mahabharat

770. SHRI PARMANAND GOVINDJIWALA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Government of India has made any comprehensive plan to explore, excavate or survey the sites described in Ramayana, Mahabharata and other ancient literature;

(b) if so, the details of the sites already explored or proposed to be explored;

(c) whether Government have also considered the employment potential of a planned archaeological excavation; and

(d) if so, the details thereof?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) There is a plan to explore, excavate or survey some sites described in the Ramayana and the Mahabharata.

(b) Of the places mentioned in the Ramayana explorations have been carried out at Ayodhya and Nandigram (District Faizabad), Valmiki Ashram at Bithur (District Kanpur), Sringerapur and Bhardwaj Ashram at Allahabad (District Allahabad) and Chitrakut (District Banda). Among the places mentioned in the Mahabharata explorations have been carried out at Hastinapura, Baghpat and Barnawa (District Meerut), Ahichchhatra (District Barielly), Indraprastha (Delhi), Kampil (District Farrukhabad), Mathura (District Mathura), Kurukshetra and Pehowa (District Kurukshetra), Panipat (District Karnal), Tilpat (District Gurgaon), Rajgir (District Nalanda), Bairat (District Jaipur) and Dwarka (District Jamnagar).

(c) and (d). Planned archeological excavations are being carried out at Ayodhya, Nandigram, Sringerapur and Bhardwaj Ashram since 1975 as a part of the Ramayana project. Among the places mentioned in the Mahabharata, excavations have been carried out at Hastinapura and Ahichchhatra some years back. Mathura was excavated during the last four seasons.

These excavations provided employment opportunities to the local people who were employed in large numbers according to necessity on various types of work such as digging, recording and surveying.

#### **Break-up Price of DDA Flats**

771. SHRI T. S. NEGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the replies given to Unstarred Question Nos. 3144

on 11th July, 1977 and 251 on 5th December, 1977 and state:

(a) whether the required information has since been collected and if so, the details thereof;

(b) whether the information sought for in parts (a) to (c) of Unstarred Question No. 3144 referred to above is not determined prior to the allotment of the flats; and

(c) if the information has not been collected so far, the reasons therefor?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) Yes, Sir. The details are furnished in statement laid on the Table of the House. [Placed in Library See No. LT-1620/78]

(b) Disposal cost of the flats is determined prior to the allotment in accordance with the policy of the Delhi Development Authority at the time of allotment.

(c) Does not arise.

#### **Marine Fishery in Andaman and Nicobar**

772. SHRI PADMACHARAN SAMANTASINERA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that in Andaman and Nicobar the Marine Fisheries have more potentiality;

(b) if so, what action Government have taken for the development of fisheries in that area; and

(c) the amount of funds provided for that purpose?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) Yes, Sir.

(b) Based on the report of a Technical Study Team and the recommenda-